

Court No. - 39

Case :- ELECTION PETITION No. - 12 of 2024

Petitioner :- Vijay Nandan

Respondent :- Chief Election Commissioner, Election Commission Of India
And 3 Others

Counsel for Petitioner :- In Person

Hon'ble Saumitra Dayal Singh,J.

1. Present election petition has been first presented on 03.09.2024. It has been reported to be beyond time by 19 days. Though application has been filed seeking condonation of delay, in the context of election petition filed, that application itself may not be maintainable.

2. Since the election petitioner appears in person, a query was made, if he would like to take legal opinion and/or time to look into this aspect.

3. On the request of petitioner, put up on 18.10.2024 at 3:00 p.m.

Order Date :- 20.9.2024

SA

(S.D. Singh, J.)